

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3092

ANSWERED ON:11.02.2014

SECURITY OF PORTS

Kanubhai Patel Jayshreeben;Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether security at various major ports including those in Gujarat needs to be upgraded;

(b) if so, the steps taken by the Government in this regard;

(c) whether the Union Government has received any proposal from the State Government of Gujarat to sanction three Reserve Battalions; and

(d) if so, the details thereof and the time by which such battalions are likely to be sanctioned?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) As far as security cover to major ports is concerned, the central Government is responsible for the security of the existing 12 major ports in the country including Kandla Port in Gujarat. Ministry of Shipping has informed that the Government has decided to upgrade the security by installing Detectors in all the major ports. Department of Revenue has issued sanction for installation of 3 mobile Scanners at Ports of Chennai, Tuticorin and Kandla and 4 fixed scanners for installation at the Ports of Mumbai, Chennai, Tuticorin and Kandla.

All the major ports, including Kandla Port in Gujarat, are guarded by the Central Industrial Security Force (CISF) and their physical security is adequate. These major ports are under security audit purview of the Central Security Agencies under category 'A' and their security is reviewed every two years. Based on the audit conducted by Central Security Agencies, the concerned State Governments/Port Authorities are advised to take necessary action for implementation of the recommendations made in the Audit Report.

In addition, based on inputs given by the Central Security Agencies, advisories are issued from time to time to the Ministry/Department/Organization and State Government/Union Territory Administration concerned, to strengthen security arrangements at the ports.

(c) to (d) The Government of Gujarat had requested for sanction of three additional India Reserve Battalions (IRB) for the State Government. This request, along with similar requests from other States/Union Territories, for India Reserve Battalions, was examined and it was decided that due to funds constraints, only proposals for J&K, North-East and Left wing extremism-affected regions could be considered. Hence, there is no plan at present to sanction IRB to Gujarat.